

**GOVERNMENT OF INDIA**  
**MINISTRY OF AYUSH**  
**LOK SABHA**  
**UNSTARRED QUESTION NO.-3417**  
**ANSWERED ON 17/12/2021**  
**AYUSH DOCTORS**

**3417. SHRI GANESH SINGH:**

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government is aware that some States have given permission to AYUSH doctors to prescribe allopathic medicines;
- (b) if so, the details thereof;
- (c) whether the Union Government is considering to authorise the AYUSH doctors to prescribe allopathic medicines by providing a one year bridge course; and
- (d) if so, the details thereof?

**ANSWER**

**THE MINISTER OF AYUSH**  
**(SHRI SARBANANDA SONOWAL)**

**(a) to (b):** Public Health is a State subject and giving permission to AYUSH Doctors to prescribe Allopathic Medicines in the States comes under the purview of respective State/ UT Governments.

The right of persons to practice ISM (Indian System of Medicine) practitioner is protected under Section 34 of NCISM Act, 2020 (Details are available on <https://egazette.nic.in/WriteReadData/2020/221863.pdf>). However, a few State Governments have permitted Ayurvedic Doctors to prescribe certain essential Allopathic Medicines.

**(c) & (d):** The Ministry of Ayush is not considering authorizing the AYUSH Doctors to prescribe Allopathic Medicines by providing a one-year bridge course.

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